

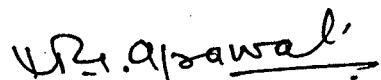
17.08.2015.

App: Sri. P.K. Singh, Learned counsel for the applicant.

Resp: Sri Rajendra Singh, learned counsel for the respondents.

Learned counsel for the applicant fairly submitted at Bar that the order passed by the Tribunal has already been fully complied with as such, nothing remains to be adjudicated in the present CCP. Accordingly, the CCP is dismissed. Notices issued to the respondents' stands discharged.

  
(U.K. Bansal)  
Member (A)

  
(Navneet Kumar)  
Member (J)

Amit/-

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Certified and read  
read and signed 17.8.15  
by a Member  
19.8.15~~